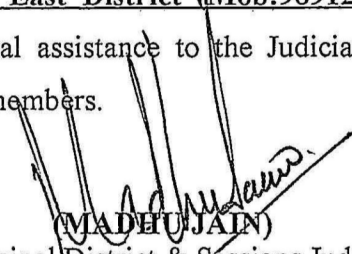


3730
05 JUL 2023

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
SOUTH-EAST DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

ORDER

In view of the directions contained in the Extract of Minutes of Meeting of the Committee to Consider Matters Relating to Welfare of Judicial Officers held on 16.05.2023, **Shri Ravi Kumar, A.A.O., Accounts Branch, South East District (Mob:9891211040)** is hereby appointed as **Nodal Officer** to facilitate medical assistance to the Judicial Officers posted in South East District and their dependent family members.



(MADHU JAIN)
Principal District & Sessions Judge,
South-East District, Saket Courts Complex
New Delhi

No. 8283-8353 /Admn. II /SED/Saket/2023

Dated, New Delhi 4/7/2023

Copy forwarded for information and necessary action to:

1. All the Ld. Judicial Officers posted in South East District, Saket Courts, New Delhi.
2. P.S. to the Ld. Principal District & Sessions Judge, (HQs), Tis Hazari Courts, Delhi.
3. P.S. to the Ld. Principal District & Sessions Judge, South East District,
4. The Drawing & Disbursal Officer, South East District, Saket Courts, New Delhi.
5. The Official (s) concerned.
6. The P.R.O., South East District, Saket Courts, New Delhi.
7. The Dealing official, R&I Branch, South East District for uploading on LAYERS.
8. The Website Committee, Tis Hazari Courts, Delhi for uploading on the Website.
9. Guard File.


(BRANCH IN-CHARGE)
Administration Branch
South-East District, Saket Courts
New Delhi